

(d) whether they were paid the amount of loans for the seeds of soyabear.s; and

(e) if not, when this payment will be made ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) :

(a) No, Sir.

(b) to (c) Do not arise

Amnesty for Renewal of Unlicensed Radio Sets

6377. SHRI P. C. ADICHAN : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether amnesty has been recently granted for unlicensed T. V. and Radio receivers for a period of 3 months to enable holders of unlicensed receiving sets to get them licensed without payment of fine or penalty and without producing authority for their ownership;

(b) if so, the number of unlicensed sets that have been licensed in this period so far; and

(c) whether licensed radio/T. V. set holders who did not get their licences renewed during recent years were also not required to pay fine surcharge for such lapsed period; if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) :

(a) Yes, Sir.

(b) Information regarding the number of unlicensed radio/T. V. sets owners who would obtain licences in terms of the amnesty would be collected from all over India and will be placed on the table of the Lok Sabha after the 'Amnesty' period is over.

(c) Yes, Sir. The T. V. and radio holders who did not get their licences renewed in the recent years can also get licences renewed during the amnesty by paying the normal fee without any fine/surcharge.

Number of Permanent posts in Information and Broadcasting Ministry

6378. SHRI BHAIJIJI FARMAR : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the number of permanent posts in the different media units of the Ministry of Information and Broadcasting reserved for Scheduled Tribe Candidates ;

(b) the number of them filled by Scheduled Tribe Candidates; and

(c) how many candidates are still working as temporary servants in the Ministry ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) :

(a) to (c) Information is being collected and will be laid on the Table of the House.

Visit to Impact Publications, New Delhi by Inspector of Shops and Establishments Delhi Administration

6379. SHRI SARDAR AMJAD ALI. Will the Minister of LAOUR AND REHABILITATION be pleased to state :

(a) when the Inspector of Shops and Establishments Delhi Administration visited last the registered and head offices of the Impact Publications (P) Ltd.;

(b) whether the establishment at C-7, Nizamuddin east, New Delhi-13 has declared the weekly off days, working hours and public holidays; and

(c) what steps the Labour Department of Delhi Administration has undertaken to safeguard the interests of the non-journalist employees ?

THE MINISTER OF LAOUR AND REHABILITATION (SHRI D. SANJIVAYYA) :

(a) to (c) The required information is being collected and will be placed on the Table of the House when received.

District Panchayat Officer Under Andaman Administration

6380. SHRI K. R. GANESH : Will the Minister of FOOD AND AGRICULTURE be pleased to state : (a) whether a District